

## PROCUREMENT PRICE OF KHARIF CEREALS

- \*52. SHRIMATI TARKESHWARI  
SINHA :  
SHRI ESWARA REDDY :  
SHRI MAYAVAN :  
SHRI P. C. ADICHAN .  
SHRI S. S. KOTHARI :  
SHRI SHIVA CHANDRA JHA :  
SHRI P. N. SOLANKI :  
SHRI GADLINGANA GOWD :  
DR. RANEN SEN :  
SHRI INDRAJIT GUPTA :  
SHRI DEORAO PATIL :  
SHRI P. P. ESTHOSE :  
DR. A. G. SONAR :  
SHRI NITI RAJ SINGH CHAUDHURY :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the procurement rates fixed for purchasing the difference cereals during this Kharif Crop Season;

(b) the quantity of the different cereals to be procured, State-wise; and

(c) what will be the mode of payment for the same to the States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement is placed on the Table of the House. [*Placed in Library. See No. LT-1500/67.*]

(b) A statement showing the targets indicated by the Aricultural Prices Commission is placed on the Table of the Sabha.

(c) Procurement is made on Central as well as State account from producers, millers or traders and payment is made directly to them. However, for procurement on Central account, payment is made to the State Governments for meeting their administrative expenditure for procurement as well as in the shape of incentive bonus.

## UNEMPLOYMENT INSURANCE SCHEME

- \*53. SHRI K. M. ABRAHAM :  
SHRI SATYA NARAIN SINGH :  
SHRI P. P. ESTHOSE :  
SHRI UMANATH :  
SHRI VISWANATHA MENON :  
SHRI K. RAMANI :  
SHRI GEORGE FERNANDES :

- SHRI D. N. PATODIA :  
SHRI R. BARUA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have prepared an unemployment insurance scheme, first to be tried out on pilot basis in the coal industry;

(b) if so, the main features of the scheme; and

(c) when Government propose to start the scheme ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Such a proposal is under consideration.

(b) A statement showing the main features of the draft Scheme of Unemployment Insurance and also of the Pilot Scheme for the members of the Coal Mines Provident Fund is laid on the Table of the House. [*Placed in Library. See No. LT-1501/67.*]

(c) No decision has yet been taken in this regard.

## CENTRAL ADVISORY BOARD UNDER MINIMUM WAGES ACT

- \*54. SHRI P. RAMAMURTI :  
SHRI UMANATH :  
SHRI MOHAMMAD ISMAIL :  
SHRI K. RAMANI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that Government have decided to reconstitute the Central Advisory Board under the Minimum Wages Act;

(b) if so, the details thereof; and

(c) the functions of the Board ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) A proposal to this effect is under the consideration of Government.

(b) The proposal envisages the reconstitution of the Board with 36 members, 12 each representing employers and workers engaged in Scheduled employments and 12